

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF COMMON ROOM NON PROFIT
FOUNDATION FOR NEW ENTREPRENEURS**

1.	NAME OF CORPORATE PERSON	COMMON ROOM NON PROFIT FOUNDATION FOR NEW ENTREPRENEURS
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17.07.2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2018NPL336652
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. Shed No.26, 288 Dhan Mill Compound 100 ft. Road, Chattarpur New Delhi - 110074
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.03.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Rajan Das Gupta Reg. Address: N-103 LGF, Greater Kailash-I, New Delhi - 110048 E-mail: rajandgupta@gmail.com Mobile: +91- 9810404086 IP Registration No.: IBBI/IPA-01/IP- P01094/2017-18/11804
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24.04.2021

Notice is hereby given that **Common Room Non Profit Foundation For New Entrepreneurs** has commenced voluntary liquidation on **25.03.2021**.

The stakeholders of **Common Room Non Profit Foundation For New Entrepreneurs** are hereby called upon to submit a proof of their claims, on or before **24.04.2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajan Das Gupta
Liquidator in the matter of
Common Room Non Profit Foundation For New Entrepreneurs
IP Regn. No: IBBI/IPA-01/IP-P01094/2017-18/11804

Date: 26.03.2021
Place: New Delhi